

In the Central Administrative Tribunal
Calcutta Bench

MA 542 of 2000
(OA 42 of 1997)

Present : Hon'ble Mr. D. Purkayastha, Judicial Member
Hon'ble Mr. B.P. Singh, Administrative Member

Ardhendu Sekhar Khanra

-VS-

C.S.I.R.

For the Applicant : Mr. B.C. Singh, Counsel

For the Respondents: Ms. U. Bhattacharya, Counsel


Heard on : 28-09-2000

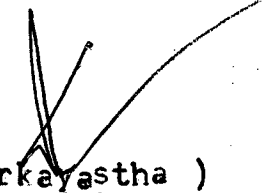
Date of Order : 28-09-2000

ORDER

D. PURKAYASTHA, JM

MA is disposed of. OA 42 of 1997 will be listed for
~~hearing~~ according to chronological position.


(B.P. Singh)
Member(A)


(D. Purkayastha)
Member(J)

DKN